

"3. In Section 7 of the Commission of Inquiry Act, 1952, in sub-section (1), for the words "the House of the People or, as the case may be, the Legislative Assembly of the State", wherever they occur, the words "each House of Parliament or, as the case may be, the Legislature of the State" shall be substituted."

13.10 hrs.

*The Lok Sabha then Adjourned for Lunch
Till ten Minutes past Fourteen of the Clock*

*The Lok Sabha reassembled after Lunch
at Twelve minutes past Fourteen of the
Clock*

[MR. DEPUTY SPEAKER *in the Chair*]

RE. USE OF HINDI AND PROMOTION
OF ALL OTHER INDIAN LANGUAGES-
CONTD.

[*Translation*]

SHRI HARISH RAWAT (Almora): Mr. Deputy Speaker, Sir, Shri Kumaramangalam who is an honourable member of this House has raised an issue. On this issue our sentiments are not isolated. They are shared by the entire nation. You are also fully aware of it.

Mr. Deputy Speaker, Sir, I always speak in Hindi. But it is the responsibility of the Government to encourage and promote not only Hindi but all Indian languages so that more and more work is done in all these Indian languages. The Constitution is very clear on this issue. Similarly, the Official Languages Act passed by this House is equally clear.

I would like to emphasise that the assurances given by Shri Jawahar Lal Nehru on

the issue of language to those whose feelings were hurt in this regard due to some misunderstanding, must be honoured. But today we see that some powers, some persons working for their political ends.....
(*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA (Delhi Sadar): It is a very sensitive issue and there should be a thorough discussion on it so that (*Interruptions*)

[*English*]

SHRI HARISH RAWAT: I am coming to that point.

[*Translation*]

Some people who are raising the slogans of enthroning Hindi and banishing English to meet their political ends are helping neither Hindi nor other Indian languages nor the country itself. I am afraid that in their enthusiasm they are weakening the integrity of the Nation. This must be given a serious thought. (*Interruptions*) Mr. Deputy Speaker, Sir, I love Hindi as much as they do but I have same love for other Indian languages also and much more for Indianness and India. Therefore, I would like to State clearly that these people are harming the interest of Hindi itself and also Official Language Act. They are helping those forces which indulge in anti-Hindi campaign in some States and speak against Official Languages Act. (*Interruptions*) ... Therefore I would like to urge upon the Government that it is high time when such misunderstandings are...

MR. DEPUTY SPEAKER: Please sit down.

SHRI HARISH RAWAT: Therefore, we must clear the misunderstandings in this regard. The Government must make their policy on this issue very clear and if possible a discussion may also be held in the House. Therefore, I would like to say that as stated by my friend Kumaramangalam, the D.M.K. people in South, in Tamilnadu are trying to create a new issue out of it. Therefore sup-

porting his contention, I would like to say that the Government of India must make a statement in this House on its language policy as some states are voicing their dissent. After all, we have got to think about India also. If they try to divide the nation on the issue of caste, community, region and their on language also we are not going to tolerate it at all. This is all I have to submit. *(Interruptions)*

[*English*]

MR. DEPUTY SPEAKER: I am not allowing any one except Mr. Kurien.

SHRI P.R. KUMARAMANGALAM: Sir, we want a statement. Can't he give an assurance through the statement? *(Interruptions)*

[*Translation*]

MR. DEPUTY SPEAKER: Please take your seat.

PROF. VIJAY KUMAR MALHOTRA (Delhi Sadar): Why only these two members? All members are equal. You should listen to all.

MR. DEPUTY SPEAKER: Please sit down. Let me control the House.

SHRI MADAN LAL KHURANA (South Delhi): How can it be controlled? I would like to say...

MR. DEPUTY SPEAKER: Mr. Khurana, I have understood your feelings. Please take your seat.

[*English*]

SHRI T. BASHEER (Chirayinkil): Sir, I have also a point to make.

MR. DEPUTY SPEAKER: I am not going to allow anyone excepting Mr. Kurien for one minute only.

(Interruptions)

MR. DEPUTY SPEAKER: Please sit down.

(Interruptions)

MR. DEPUTY-SPEAKER: Mr. Purushothaman, please sit down. Yes, Mr. Kurien. He knows what he has to say. It is not a regular discussion here. As an exceptional case I am allowing him.

(Interruptions)

SHRI ANBARASU ERA (Madras Central): ...Because of DMK'S attitude I want my voice to be heard here.

MR. DEPUTY SPEAKER: Mr. Anbarasu, You should understand.

Mr. Kurien, please sit down.

(Interruptions)

MR DEPUTY SPEAKER: This is a very sensitive issue. I would request the Members to be very very careful. We do understand the feelings of the Members coming from different parts of the country. In order to see that this matter does not become more complicated, we are following certain procedure. Please allow me to conduct it in my own fashion and if it is necessary to allow the Members to express the views, at the proper time and in a proper manner, it can be done.

SHRI INDRAJIT GUPTA (Midnapore): In that case, let us have a proper discussion. There is no meaning in everybody getting up and saying anything they like.

MR. DEPUTY SPEAKER: We will decide it in the Business Advisory Committee.

SHRI INDRAJIT GUPTA: Yes, exactly and not here.

(Interruptions)

MR DEPUTY SPEAKER: Mr Kurien, I am allowing you only for a minute.

(Interruptions)

[*Translation*]

PROF. VJAY KUMAR MALHOTRA:
The Congressmen are a privileged class in
this House. *(Interruptions)*

[*Translation*]

SHRI MADAN LAL KHURANA: Mr.
Deputy Speaker, Sir, they want to disinte-
grate the country in the name of language.
They want to do it in the name of language.
(Interruptions)

MR. DEPUTY SPEAKER :Khuranaji,
kindly take your seat.

(Interruptions)

SHRI VASANT SATHE (Wardha):
These BJP people are the enemies of Hindi.
(Interruptions)

SHRI MADAN LAL KHURANA: They did
what the DMK could not do. *(Interruptions)*

PROF. P. J. KURIEN (Mavelikara): I will
speak in Hindi; listen. *(Interruptions)*

MR. DEPUTY SPEAKER :Mr. Kurien,
you have to address the Chair only. Please
address in Hindi.

PROF. P. J. KURIEN: Sir I was only tell-
ing Mr. Khurana...

MR. DEPUTY SPEAKER: You do not
have to tell Mr. Khurana; you have to tell the
House.

PROF. P. J. KURIEN: Sir, I fully agree with
you that this is a very sensitive issue and
therefore we should not allow this issue to be
escalated further to increase the emotions of
the people. I would like to make it very clear
that we are all for Hindi. Hindi is our national
language and Hindi should be respected.
(Interruptions) I can speak in Hindi

also. *(Interruptions)* We are not at all against
Hindi. But, there are a large number of
people in our country who do not know Hindi
and not well versed or accustomed as others
are. Therefore, Pandit Jawaharlal Nehru
had given an assurance to the House :
(Interruptions) I only request the Govern-
ment, through you, to give an assurance to
the House that the assurance given by Pandit
Jawaharlal Nehru would be honoured and
upheld by this Government. We are all sup-
porting Hindi and Hindi is our national lan-
guage. But English should also be contin-
ued as long as the people of this country
want it. The Government should uphold this
assurance. I request the Government,
through you, to give an assurance so that
the country is not divided on this issue.

[*Translation*]

SHRI RAJENDRA AGNIHOTRI
(Jhansi): Mr. Deputy Speaker, Sir, he will
play the same tune again and again. He is
just wasting the time of the House. He is only
going to repeat what Shri Rawat has already
said. *(Interruptions)*

SHRI ANBARASU ERA: Sir, the Prime
Minister has written a letter to me in Hindi.

MR. DEPUTY SPEAKER: Mr.
Anbarasu, please sit down.

(Interruptions)

MR. DEPUTY SPEAKER: Mr. Charles,
please sit down. Whatever Mr. Charles says
will not form part of the record.

*(Interruptions)**

MR. DEPUTY SPEAKER :Mr. Charles,
you should understand that your party has
asked for the Government's stand on this
point. Would you not allow the Government
to explain its stand? Please sit down. This is
not a regular discussion. Under the rules, it
cannot be allowed. I have allowed it as an

exceptional case under my powers which are given by the rules.

(Interruptions)

MR. DEPUTY SPEAKER: Please sit down. Let the Government say what they have to say.

(Interruptions)

[*Translation*]

SHRIMADAN LAL KHURANA: I am also a Member of this House and enjoy equal right to seek information from the Government *(Interruptions)*

[*English*]

MR. DEPUTY SPEAKER: Are you interested in creating difficulties?

(Interruptions)

MR. DEPUTY SPEAKER: Mr. Anbarasu, You will sit down. You will understand the importance of it.

SHRI ANBARASU ERA: This is not the way of imposing Hindi. I received a letter from the Prime Minister in Hindi. Is it not the duty of the Government to make a suo motu statement? Why are they not coming out?

MR. DEPUTY SPEAKER: Please sit down.

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): The language policy of the National Front Government is very clear. I will read out the extracts from the Manifesto of the National Front to which we strictly adhere.

Use of regional Languages in administration at State level....

DR. THAMBI DURAI (Karur): I am objecting to it. What is the regional language in

India, I want to know.

All languages are national languages. You are creating region divide. Do You want to divide India. *(Interruptions)*

MR. DEPUTY SPEAKER: Let him complete.

(Interruptions)

SHRI P. UPENDRA: This has become the practice of them to raise the issue but not to listen to the reply. They have raised the issue but they do not want to listen. What is this? *(Interruptions)*

MR. DEPUTY SPEAKER: Please sit down. I am on my legs. Why are you jumping up? Please do understand that the issue has been raised. The Government is responding. I do not know whether you should discuss on this in detail or not because while discussing, if we hurt the susceptibility of each other also, the matter becomes complicated. Even then, I will leave it to the House the Business Advisory Committee and the Speaker to decide about it. Let us not prolong it. Some thing has been raised. The Government is responding. Let the Government respond and then we will decide. If it is necessary that other Members should be allowed to express their views and in your judgement and in your wisdom, you want that, we shall decide what to do about it.

SHRI P. UPENDRA: Sir, I will read out from the Manifesto. *(Interruptions)*

PROF. P.J. KURIEN: We do not want to hear your manifesto. We want to know the Government policy.

SHRI P. UPENDRA: This is the policy.

"Use of regional languages in Administration at State level and education at all levels have been promoted."

"Pandit Nehru's assurance regarding language policy will be implemented and all

[Sh. P. Upendra]

efforts will be taken to promote Indian languages. Gujral Committee's recommendations on Urdu will be implemented. The Eighth Schedule will be extended to respond to the urges of the other linguistic groups."

This has been the policy of the Government. We strictly adhere to this.

SHRI A. CHARLES (Trivandrum): What is the reaction of the Government to the three Chief Ministers who are holding a meeting?

MR. DEPUTY SPEAKER: We are not discussing it.

SHRI A. CHARLES: We are getting letters only in Hindi.

MR. DEPUTY SPEAKER: We are going to the next item.

SHRI P.C. THOMAS (Muvattupuzha): I seek a clarification. Now the hon. Minister has said that this is the policy of the Government. There was a meeting in which...

MR. DEPUTY SPEAKER: I am not allowing any clarification on this point. If it is necessary to discuss this issue, it will be decided in the Business Advisory Committee and we will take it up. This is the practice of this House. Please sit down first. You have to sit down first when I am standing. You will also please sit down.

(Interruptions)

MR. DEPUTY SPEAKER: Please sit down first.

(Interruptions)

MR. DEPUTY SPEAKER: May I request the Whip of the Congress Party to talk to their Members because they wanted Nehru's policy to be implemented. The hon.

Minister has said that Government are going to implement it.

14.32 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Fourth Report

[English]

SHRI BALGOPAL MISHRA (Bolangir): Sir, I beg to present the Fourth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Sixtieth Report (Eighth Lok Sabha) on State Trading Corporation of India Limited.

14.33 hrs

DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS) 1990-91

[English]

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): Sir, I beg to present a statement (Hindi and English Versions) showing the Demands for Supplementary Grants in respect of Budget (Railways) for 1990-91.

[English]

MR. DEPUTY SPEAKER: Now we will take up Matters Under Rule 377.

SHRI INDRAJIT GUPTA (Midnapore): Are you going to take up the other matters which are remaining for which notices have been given?

MR. DEPUTY SPEAKER: No.